

ITEM NO.13

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4360/2024

SANJEEV KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 15-07-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Abhish Kumar, AOR

For Respondent(s) :

Dr. Vijendra Singh, AOR
Ms. Ashwina Lakra, Adv.

Mr. Prabhat Kumar Rai, Adv.
Mr. Pawan, Adv.
Mr. Christopher Dsouza, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have filed counter affidavit.

Scanned soft copies of original records from High Court
and Trial Court are still awaited. Let a reminder be
issued.

List again on 21.08.2025.

rd

SUJATA SINGH
Registrar